

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 419
CP No. /59/ND/2021

IN THE MATTER OF:

Braceit International LLP

Versus

ROC & Anr.

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Applicant

Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 21.09.2022

Coram:

MR. DHARMINDER SINGH

HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For ITD

:Mr. Abhishek Maratha, Sr. St. Counsel

Mr. Pratyaksh Gupta, Jr. St. Counsel

ORDER

No one has appeared on behalf of the applicant. In the interest of Justice, the matter stands adjourned to 03.10.2022.

-Sd-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

-Sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)